

Central Administrative Tribunal
Principal Bench
New Delhi

OA No. 2763/2015
MA No. 3532/2016

New Delhi this the 03rd day of January, 2017

Hon'ble Shri V. Ajay Kumar, Member (Judicial)
Hon'ble Shri V. N. Gaur, Member (Administrative)

1. Sh. Chander Shakhar (PO -II) (53 Yrs)
S/o Sh.S.D. Tiwari,
R/o H.No.A-304, MithPur Extn., Delhi-44.
2. Sh.Rattan Lal(PO. -II) (58 Yrs)
S/o Sh. Hirdya Ram,
R/o Vill. Harphalip, Ogurkul, Godhpuri, Palwal, (Haryana)
3. Sh. Uday Narain Singh (Pump-Oper. -II) (56 Yrs)
S/o Sh. Durg Vijay Singh, R/o Rajiv Colony, Samay Pur Rd., Sect.25 Ballab Garh, Faridabad, (Haryana)
4. Sh. Beer Singh, (PO. -II) (58 Yrs)
S/o Sh. Nathi Singh, R/o Vill. Godi, Post Khas, Distt. Faridabad(HR)
5. Sh.RamPhal Singh, (PO. -II) (57 Yrs)
S/o Sh. LakhPat Singh, H. No. G-14, HosiyarPur, Sec. 51, Noida(UP)
6. Sh.Ganga Saran (PO. -II) (56 Yrs)
S/o Sh. Dillu Ram, R/o Vill. Behahta HaziPur, PO -Loni, Distt. Ghaziabad, UP
7. Sh. Yatender Singh (PO-II)(63 Yrs)
S/o. Sh. Kure Singh, R/o Vill. Kherli Hafizpur, Gautam Budh Ngr. (UP)
8. Sh. Amod Narain Jha(PO-II)(62 Yrs)(Retired)
S/o Sh. Nanu Ram Jha, R/o 8/4Block, Old Seema, Delhi.
9. Sh.Vishnu Dutt(PO-II)(56 Yrs)
S/o Sh. Sipatter Lal
R/o E 217/A Gali No.8 East Gokul Puri, Delhi.
10. Sh.T.K.Jha(PO-II)(50 Yrs)
S/o Sh. Chllai, R/o 214 Ratia Marg, Sangam Vihar, Delhi.
11. Sh. Sarwar Alam(PO-II)(58 Yrs)
S/o sh. Mazharul Haq. R/o H No. 221 Homukh PUri, Modi Ngr., Meerut(UP)
12. Sh. Anirudh Kr. Sharma(PO-II)(56 Yrs)
S/o Sh. R.D. Sharma, R/o BrahmPuri Colony, Paper Mill, Rd. Sharanpuri(UP)
13. Sh.RajPal Singh (PO-II)(Retired) (60 Yrs)
S/o Sh. Prabhu Singh, R/o Vill & PO Bajawata Distt. Aligarh(UP)
14. Sh. Jagdish (PO-II)(63 Yrs)
S/o Sh. Phool Singh, R/o H.No.270, Dolat Pura, Ghaziabad (UP)

15. Sh. Mehar Singh (PO-II)(49 Yrs)
S/o Sh. Jagdish, R/o H.No.270, Dolat Pura, Ghaziabad(UP)

16. Sh. Manohar Lal(PO-II)(56 Yrs)
S/o Sh. Om Parkash, R/o Vill. Sanamai PO Ganga Gargh, Bulandshar(UP)

17. Sh.Doom Singh(PO-II)(58 Yrs)
S/o Sh. Khacheru, R/o Vill Moohphar Nawada,
Dankaur Distt. GautamBudh Ngr, (UP)

18. Sh.Jai Dev, (PO-II)Retired)(64 Yrs)
Sh. Paras Ram, R/o 92-D, Madn Gir Village, N. Delhi-62.

19. Sh. Shyambir Singh(PO-II)(Retired)(58 Yrs)
S/o sh. Rishal Singh,R/o C2-141, Block C-2, Raju Park , Khan Pur, Delhi.

20. Sh. Bhola Ram (Maison) (59Yrs)
S/o Sh. Ram Sahai, R/o H. No. 101, Vishnu Garden.

21. Sh. Raj Pal (Fitter) (Retired) (61 Yrs)
Sh. Shib Ram, R/o 10, Dhobi Moha, Near Shalimar Cinema
Hari Ngr. Asram, Delhi.

22. Devender Kumar (PO-II)(48Yrs)
S/o Sh. Mahavir Singh, R/o 28-E, Pock-B
Mayur Vihar Delhi.

23.Balak Ram (PO-II), Retired (62 Yrs)
S/o Samman Singh R/o Vill+ Post Bhikhan pur,
Ghaziabad (UP) ... Applicants

(By Advocate: Mr. A.K. Mishra, proxy for Mrs. Sumedha Sharma)

VERSUS

1. Vice-Chairman, DDA
Vikas Sadan, Delhi, New Delhi.
2. Chief Commissioner(South, North & East Delhi) Municipal Corporation of Delhi
Dr. Shyam Prasad Mukherjee Civic Centre, JLN Marg, New Delhi 110002.
3. CEO, DJB, Delhi Jal Board, Varunalya, Phase II,
Karol Bagh, Delhi, New Delhi Respondents

(By Advocate: Mr.K.M.Singh,Mr.S.K.Singh & Mr.J.P. Tiwary)

O R D E R (ORAL)

(By Hon'ble Shri V. Ajay Kumar, Member (J):-

Mr. A.K. Mishra, learned counsel, who appeared for the applicants in place of Mrs. Sumedha Sharma and said to have filed his Vakalatnama for the applicants, seeks leave of this Tribunal to withdraw the OA as reliefs sought by the applicants have already been granted. Accordingly, the OA is dismissed as withdrawn. No order as to costs.

In view of the order passed in the OA, no order requires to be passed in the MA.

(V.N. Gaur)
Member (A)

/mk/

(V. Ajay Kumar)
Member (J)